

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 146(ND)/2012
RT No.27/Chd/Pb/2016**

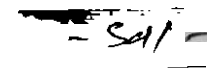
M/s Aar Kay Chemicals Pvt. Ltd. & Ors. ...Petitioners

Versus.

M/s A.P. Refinery Pvt. Ltd. & Ors. ...Respondents

Present: Ms. Tushita Ghosh, Advocate with Mr. Gaurav Mehta, Practicing
Company Secretary for petitioners.
Mr. Sunish Bindlish with Mr. Ashish Bansal, Advocates for
respondents.

Arguments inconclusive. List the matter on 24.05.2017



(Justice R.P. Nagrath)
Member (Judicial)

✓ May 23, 2017
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